

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref. U.O No. FD-Leg/5/2021-07 dated 16.11.2021

**GOVERNMENT ORDER NO:- 5356-JK (LD ) of 2021**

**DATED:- 18 - 11 - 2021**

Sanction is hereby accorded to the appointment of Officer's of Finance Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

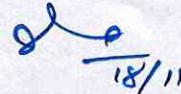
Secretary to Government

Dated:- 18 - 11 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Fiancial Commissioner (Additional Chief Secretary), Finance Department.
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

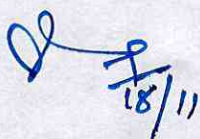
  
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(Khursheed Ahmad Bhat)

Additional Secretary to Government

**Annexure to the Government Order No. 5356-JK(LD) of 2021 dated 18.11.2021**

S.No	No. and Title of Case	(OIC)
1.	WP (C) No. 2041/2020, titled Anil Kumar Gupta vs UT of J&K and others.	<b>Smt. Kusum Sharma, Deputy Excise Commissioner, (Executive) , Jammu</b>
2.	WP (C) No. 48/2021, titled Anil Kumar Gupta vs UT of J&K and others.	
3.	WP (C) No. 3843/2019, titled M/s. B.R & Co vs State of J&K & Ors.	
4.	WP (C) No. 3383/2019, titled M/s B.R. & Co wine shop vs State of J&K & Ors.	

  
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